Bail Application No.
FIR No. 146/2013
PS Anand Parbat
U/s 324/302/34/307/323 IPC
State Vs Yogish @ Matru Etc.

04.07.2020

Present:

Ld. Addl. PP for State.

Sh. Puneet Garg, Ld. Counsel of accused/applicant.

Report received from IO/ SHO PS- Anand Parbat.

Report be called from Jail Supdt.

Put up for 06.07.2020.

(Vishal Singh) ASJ - 03, THC(West), Delhi

04.07.2020

Bail Application No. FIR No. 231/2014 PS Patel Nagar U/s 302/323/34 IPC State Vs Bharat @ Billo

04.07.2020

Present:

Ld. Addl. PP for State.

Sh. Udit Gupta, Ld. Counsel of accused/applicant.

Report be called from IO/ SHO PS- Patel Nagar.

Report be called from Jail Supdt.

Put up for 06.07.2020.

(Vishal Singh) ASJ - 03, THC(West), Delhi 04.07.2020 Bail Application No. FIR No. 231/2014 PS Patel Nagar U/s 302/323/34 IPC State Vs Chiranjeev @ Sagar

04.07.2020

Present:

Ld. Addl. PP for State.

Sh. Udit Gupta, Ld. Counsel of accused/applicant.

Report received from IO/ SHO PS- Patel Nagar.

Report be called from Jail Supdt.

Put up for 06.07.2020.

(Vishal Singh) ASJ - 03, THC(West), Delhi

04.07.2020

Bail Application No.
FIR No. 49/2011
PS Tilak Nagar
U/s 302/323/34 IPC
State Vs Kanta Prasad & Ors

04.07.2020

Present:

Ld. Addl. PP for State.

Sh. Dhirendra Singh, Ld. Counsel of accused/applicant.

Report received from IO/SHO PS-Tilak Nagar.

Report be called from Jail Supdt.

Put up for 06.07.2020.

(Vishal Singh)
ASJ - 03, THC(West), Delhi
04.07.2020